

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES
RAJYA SABHA
UNSTARRED QUESTION No. 1974
ANSWERED ON 05/08/2026

PROGRESS AND ACHIEVEMENTS OF PMMSY

1974#. SHRI PRADIP KUMAR VARMA:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

- (a) whether Government is implementing Pradhan Mantri Matsya Sampada Yojana (PMMSY) with the objective of ensuring the holistic and sustainable development of the fisheries sector and increasing the income of fish farmers;
- (b) if so, State-wise details of the projects sanctioned and completed so far under the scheme, as well as the number of fish farmers benefited therefrom;
- (c) whether Government has taken special initiatives for the development of fisheries infrastructure, cold chains, and value-addition facilities; and
- (d) if so, the details thereof?

ANSWER

THE MINISTER OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) and (b): The Department of Fisheries, Ministry of Fisheries, Animal Husbandry and Dairying, Government of India with effect from the Financial Year 2020-21 has been implementing the Pradhan Mantri Matsya Sampada Yojana (PMMSY) for holistic sustainable development of fisheries and aquaculture sector in the country. The scheme also aims to harness fisheries potential in a sustainable, responsible, inclusive and equitable manner, enhancing of fish production and productivity, strengthening of value chain and enhancement of fishers and fish farmers' incomes and generation of employment opportunities. The Department of Fisheries, Government of India during the last six years has approved fisheries development projects of 34 States/Union Territories and other implementing agencies amounting to Rs.21,584 crore with Central share of Rs.9,694 crore. Against this approved central share, a sum of Rs.6,206 crore has been released to various States/UTs and other implementing agencies under PMMSY. It is estimated that the projects approved under PMMSY are creating direct and indirect benefits to 58 lakh fishers, fish farmers and other stakeholders in the country. State-wise details of the projects approved, central share and funds released during the last six years are furnished at **Annexure-I**.

(c) and (d) : The Pradhan Mantri Matsya Sampada Yojana (PMMSY) implemented by the Department of Fisheries, Government of India *inter-alia* provides financial assistance for development of fisheries infrastructure including fishing harbours, fish landing centres, fish markets, cold storages, ice plants, wholesale fish markets, hatcheries, brood banks amongst the others. In addition, the Fisheries and Aquaculture Infrastructure Development Fund(FIDF) implemented with effect from the financial year 2018-19 by the Department of Fisheries, Government of India provides concessional finance to various Eligible Entities including State Governments/Union Territories for development of fisheries and aquaculture infrastructure. The key infrastructure activities approved under these schemes includes; 183 fishing harbours and fish landing centres, 775 cold storages and ice plants, 1,394 live fish vending units, 6,018 fish kiosks, 117 retail fish markets, 24 wholesale fish markets, 28,489 units of fish transportation facilities such as 13,718 motorcycles with ice boxes, 8,527 bicycles with ice boxes, 4,257 auto rickshaws, 1,577 insulated trucks and 410 refrigerated trucks.

Annexure-I

statement referred to in reply to (a) and (b) of the rajya sabha unstarred question no.1974 for answer on 5th august, 2026 regarding progress and achievements of pmmsy: state-wise details of the projects approved, central share and central funds released during last six years under pradhan mantri matsya sampada yojana (PMMSY)

(Rs in crores)

Sl. No.	State/UT	Project Cost	Central Share	Central fund released
1	Andaman and Nicobar Islands	269.84	245.33	17.09
2	Andhra Pradesh	2,328.89	681.38	444.95
3	Arunachal Pradesh	230.31	159.18	127.09
4	Assam	541.63	298.44	218.51
5	Bihar	579.62	193.12	121.93
6	Chhattisgarh	956.86	321.01	272.37
7	Delhi	5.33	2.86	1.63
8	Goa	147.24	72.19	53.05
9	Gujarat	910.75	346.74	173.35
10	Haryana	760.87	262.16	162.75
11	Himachal Pradesh	156.03	79.93	78.91
12	Jammu and Kashmir	154.57	81.43	79.61
13	Jharkhand	472.63	166.58	118.50
14	Karnataka	1,053.60	380.32	328.29
15	Kerala	1,329.63	570.49	432.22
16	Ladakh	33.49	20.10	12.17
17	Lakshadweep	62.45	44.22	14.42
18	Madhya Pradesh	910.81	305.51	292.27
19	Maharashtra	1,601.44	593.33	392.11
20	Manipur	201.82	95.84	29.92
21	Meghalaya	132.62	74.26	65.44
22	Mizoram	154.17	85.61	83.52
23	Nagaland	168.33	109.56	89.17
24	Odisha	1,301.19	484.66	361.35
25	Puducherry	351.26	296.44	92.40
26	Punjab	162.23	46.96	29.46
27	Rajasthan	70.38	24.53	8.90
28	Sikkim	83.68	51.70	43.98
29	Tamil Nadu	1,236.21	474.99	223.02
30	Telangana	353.02	112.69	41.19
31	Dadra and Nagar Haveli and Daman and Diu	129.89	127.16	1.79
32	Tripura	262.93	150.60	91.45
33	Uttar Pradesh	1,294.32	412.30	336.61
34	Uttarakhand	317.25	170.20	166.68
35	West Bengal	546.38	223.19	87.04
A	Total (CSS)	19,271.67	7765.01	5,093.16
B	Central Sector Scheme Component of PMMSY	2,312.92	1,929.68	1,112.62
A+B	Total(CSS + CS)	21,584.59	9,694.69	6,205.78
